GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT
LOK SABHA
UNSTARRED QUESTION NO. 1364

TO BE ANSWERED ON MONDAY, JULY 27, 2026/SHRAVANA 5, 1948 (SAKA)

Disinvestment and Asset Monetisation

1364. Com. Selvaraj V:
Shri Subbarayan K:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Government has raised about Rs. 25,000 crore from disinvestment and asset monetisation so far in the current fiscal; and

(b) if so, the details of the public sector companies from which this money is raised and the proposed timeline for achieving the target of Rs. 80,000 crore envisaged in the FY 27 budget?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) & (b): During the current FY 2026-27, Government of India realized an amount of Rs. 26,639.33 core as on 22.07.2027, which included Rs 20,272.40 crore from disinvestment through Offer for Sale of Central Bank of India, Coal India Ltd, NHPC Limited, NLC India Limited, General Insurance Corporation of India, Indian Railway Finance Corporation Ltd. and Cochin Shipyard Ltd and Rs. 6,366.93 crore from Asset Monetization.

Fixing separate disinvestment targets has been discontinued since FY 2023-24. However, Rs. 80,000 crore has been kept under Miscellaneous Capital Receipts for BE 2026-27, which includes estimated receipts on account of management of equity investments and public assets through various mechanisms. Disinvestment is an ongoing process and execution/completion of specific transactions hinges upon market conditions, domestic and global economic outlook, geopolitical factors, investor interest and administrative feasibility. Further, given the market-sensitive nature of disinvestment transactions, drawing up timeline for disinvestment is not feasible.

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